

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 225  
Co.Appeal 28 of 2017

**Order under Section 56,58,59**

**IN THE MATTER OF:**

Suman Kumar Sinha

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..21/02/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Pavan Godiawala, Adv.

For the Respondent :

**ORDER**

No one appears for the respondent.

Pleadings are complete.

Matter stands adjourned to 15.03.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**